

ITEM NO.67

REGISTRAR COURT. 1 SECTION II
S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
BEFORE THE REGISTRAR MR. PAWAN DEV KOTWAL
Criminal Appeal 75/2016

STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

RAM SEWAK AND ORS.

Respondent(s)

(with appln. (s) for exemption from filing O.T.)

Date : 15/11/2016 This appeal was called on for hearing today.

For Appellant(s)

Ms Bharathi Tyagi, Adv.

Ms. P. Ratnamala,Adv.

For Respondent(s)

Mr Nitin Singh, Adv.

Mr. Vikrant Singh Bais,Adv.

UPON hearing the counsel the Court made the following

O R D E R

Parties to file additional documents within four weeks
time as last opportunity.

Registry immediately thereafter to process the matter
for being listed before the Hon'ble Court irrespective of the
fact whether additional documents are filed or not.

(PAWAN DEV KOTWAL)
Registrar